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Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade
Vanijya Bhawan, New Delhi

Public Notice No. 22 /2026-27

Dated: 20th July, 2026

Subject: Inviting TRQ Applications under India – United Kingdom Comprehensive Economic and Trade Agreement (CETA) for Calendar Year (CY) 2026-reg.

In exercise of the powers conferred under paragraphs 1.03 and 2.04 of the Foreign Trade Policy, 2023, and in continuation of Public Notice No. 19/2026-27 dated 09.07.2026, the Directorate General of Foreign Trade (DGFT) hereby invites applications for Tariff Rate Quota (TRQ) allocation under the India-UK CETA for the CY 2026 on the following products from **21.07.2026** up to **04.08.2026**:

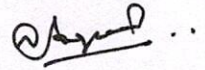
Chapter or heading or subheading or tariff item	Description	Tariff Rate Quota (TRQ) Quantity
87032110, 87032191, 87032199, 87032210, 87032291, 87032299, 87032310, 87032391, 87032399, 87032410, 87032491, 87032499, 87033110, 87033191, 87033199, 87033210, 87033291, 87033299, 87033310, 87033391, 87033399	All goods, which have not been registered anywhere prior to importation, and imported as a Completely Built Unit (CBU):	(i) with engine capacity not exceeding 1500 cc 2,329
		(ii) with engine capacity exceeding 1500 cc but not exceeding 3000 cc for petrol-run vehicles or exceeding 1500 cc but not exceeding 2500 cc for diesel-run vehicles 2,329
		(iii) with engine capacity more than 3000 cc for petrol-run vehicles or more than 2500 cc for diesel-run vehicles 4,658
87041010, 87042100, 87042200, 87042300, 87043100, 87043200	Motor vehicles for the transport of goods (other than electric or hydrogen fuel vehicles), imported as a Completely Built Unit (CBU)	1,164

QAmP ..

2. The imports procedure for the items will be permitted subject to the arrangements/ procedure mentioned in Annexure-VII of Appendix 2A of the FTP, 2023 (Refer to Public Notice No. 19/2026-27 dated 09.07.2026).

Effect of this Public Notice:

New applications for TRQ under India – United Kingdom Comprehensive Economic and Trade Agreement (CETA) for CY 2026 are invited from **21st July 2026** up to **04th August 2026**.



(Lav Agarwal)

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